

(a) whether Government have taken a decision to allow the Gujarat Government to set up a Petro-chemicals Complex at Hazira near Surat in Gujarat;

(b) whether there is any proposal to involve private sector in the implementation of the petro-chemicals Complex by the State Government; and

(c) if so, the names of the private sector company and its share of investment in the project ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) to (c). M/s. Gujarat State Petro-Chemicals Corporation Limited, a State Government undertaking of the Government of Gujarat have submitted an application for the issue of an Industrial Licence for the setting up of a Petrochemical Complex at Tehsil Hazira or Kawas, District Surat in Gujarat. It has been indicated by the Corporation that tentatively it is proposed to set up the Petro-chemical Complex in joint sector.

No decision has yet been taken on this application.

#### Setting up of forest-based industries in Raigarh district of M.P.

410. KUMARI PUSHPA DEVI : Will the Minister of INDUSTRY be pleased to state :

(a) whether there is a great scope to set up some forest-based industries in Raigarh district in Madhya Pradesh; and

(b) if so, the steps taken to set up such type of industries in that district ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). Exact information about the availability of raw material on a sustained basis to support medium/large forest based industries in District Raigarh, Madhya Pradesh is not readily available. However, as per the information received from the State Government in May, 1985, 847 forest based small scale units have been set up in District Raigarh.

#### Setting up of Agro-based industries in Raigarh District

411. KUMARI PUSHPA DEVI : Will the Minister of INDUSTRY be pleased to state :

(a) whether there is tremendous scope to set up some agro-based industries in Raigarh district of Madhya Pradesh;

(b) whether the possibility of the establishment of such type of industries has been explored by the Union Government;

(c) if so, the results thereof; and

(d) the steps taken to set up such type of industries in the above district in Madhya Pradesh ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (d). Government have neither made nor are aware of any survey or effort to explore the possibility of establishment of agro-based industries in Raigarh district of Madhya Pradesh.

#### Export market for Maruti cars

412. SHRI MOHANBHAI PATEL :  
SHRI CHINTAMANI JENA :

Will the Minister of INDUSTRY be pleased to state :

(a) the number of Maruti cars manufactured by the end of September this year;

(b) the number of persons covered so far;

(c) the number of persons still on waiting list;

(d) whether it has been decided to explore the export market for the Maruti car;

(e) if so, the names of the countries which are interested in importing the Maruti car; and

(f) the steps taken in this regard ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DUTT TIWARI) : (a) Maruti Udyog Ltd. had manufactured 40,604 cars till the end of September, 1985.

(b) By the end of September's 85, 36,879 customers had been supplied cars.

(c) 70854 as on 31-10-1985.

(d) to (f). Maruti Udyog Ltd. is negotiating exports of its vehicles to neighbouring and east European countries. No contracts have been finalised as yet.

#### Decline in Production of Oil from Bombay High

413. SHRI MOHANBHAI PATEL :  
SHRI CHINTAMANI JENA :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the oil production from the Bombay High is declining as reported in Hindustan Times of 2 August, 1985;

(b) if so, by how much and the reasons therefor; and

(c) the measures being taken to increase the production ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) No, Sir.

(b) Does not arise.

(c) Bombay High field is currently producing at its plateau rate of 19-20 million tonnes per annum, which rate is expected to continue during the VII Plan period. Measures like pressure maintenance by water injection are being undertaken to maintain this plateau rate; artificial lift methods will also be resorted to. At a later date enhanced oil recovery projects are also contemplated to prolong production from the field for as long a period as possible.

[*Translation*]

#### Smuggling of Petroleum Products

414. SHRI JAGANNATH PRASAD :  
SHRI SIMON TIGGA :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether smuggling of petroleum product is on the increase in various parts of the country, such as North Bihar, from

where petroleum products are smuggled out to China via Nepa and Tibet;

(b) if so, the measures taken by Government to check it;

(c) whether Government have investigated these smuggling activities;

(d) if so, the number of guilty persons arrested and the action taken against them; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) No reports in this regard have been received by the Government.

(b) to (e). Do not arise.

[*English*]

#### Village Electrification and Pump Set Energisation in Karnataka

415. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR : Will the Minister of ENERGY be pleased to state :

(a) the target set by Rural Electrification Corporation for village electrification as well as pumpset energisation in the Sixth Plan period, year-wise;

(b) the achievement made in the above areas in the different States in that plan period, year-wise; and

(c) the number of villages in Karnataka that are proposed to be electrified in the Seventh Plan period ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) and (b). A Statement indicating Sixth Plan target and achievement for village electrification and pumpset energisation, State-wise and year-wise under REC scheme is given below.

(c) During Seventh Plan period it is proposed to be electrify 4524 villages in the State of Karnataka from all sources of financing.